

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2989
TO BE ANSWERED ON- 12/12/2024

INITIATIVES FOR BAIGA TRIBE

†2989. DR. RAJESH MISHRA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the initiatives taken by the Government for the Baiga tribe of Madhya Pradesh;
- (b) the number of Baiga tribal people in PVTG category in Madhya Pradesh; and
- (c) the number of districts of Madhya Pradesh which come under the jurisdiction of Baiga Development Authority so far along with the time by which it is likely to be constituted for remaining districts?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): For the socio-economic development of 75 PVTG communities residing in 18 States and one UT including Baiga PVTG in Madhya Pradesh, Hon'ble Prime Minister launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) on 15th November 2023. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are being met through 11 interventions implemented by 9-line Ministries. The details of benefits given under the Abhiyan scheme in the State of Madhya Pradesh, since its inception is given in **Annexure-I**.

(b): As per Census 2011, population of Baiga tribe in Madhya Pradesh is 414526.

(c): As reported by State Government, Baiga Development Authority, established in Madhya Pradesh, covers 6 Districts namely Dindori, Mandla, Balaghat, Umaria, Shahdol and Anuppur. These are the districts where Baiga tribe mainly reside. The extension of Baiga Development Authority in other districts depends upon Baiga population, analysis of their issues and requirements.

Annexure-I

Annex referred to in reply to part (a) of Lok Sabha Unstarred Question No. †2989 for answer on 12.12.2024 raised by Dr. Rajesh Mishra regarding “Initiatives for Baiga Tribe”

The details of benefits given under PM JANMAN (as on 21.11.2024) in Madhya Pradesh

Ministry	Intervention	Sanctions	Financial sanctions (in Rs. cr)
MoRD	Pucca houses	154153 houses	1575.11
	Connecting roads	1096.015 Km road	836.21
MoJS	Piped Water Supply	1310 villages saturated	Not Available
MoHFW	Mobile Medical Units (MMUs)	74 MMUs sanctioned	25.07
MoWCD	Anganwadi Centers (AWCs)	572 AWCs	111.24
MoE	Hostels	51 Hostels	117.3
MoP	Energization of HHs	29290 HHs	143.39
MNRE	Energization of HHs	2060 HHs	10.3
DoT, MoC	Mobile towers	102 habitations	18.9
MoTA	Multipurpose Centres (MPCs)	125 MPCs	25.99
	Setting up of VDVKs	83 VDVKs	2.58

*As per information provided by concerned Ministries
